

Central Administrative Tribunal  
Principal Bench

O.A. No. 110 of 1997  
M.A. No. 1886 of 1999

(5)

New Delhi, dated this the 8th September, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri B.K. Uppal,  
S/o Shri D.R. Uppal,  
Railway Colony near Cherisewail Village,  
Dist. Udampur, Jammu & Kashmir,  
Pincode: 182101. .... Applicant

(None appeared)

Versus

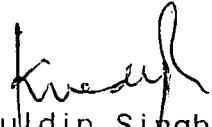
1. Union of India through  
The General Manager, Northern Railway,  
Baroda House, New Delhi-110001.
2. Chief Administrative Officer (Construction),  
Northern Railway, Kashmere Gate,  
Delhi-110006.
3. Divisional Railway Manager,  
Northern Railway,  
Lucknow (U.P.) ... Respondents

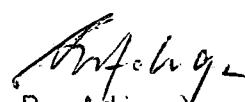
(6) ~~(None appeared)~~ Shri B.S. Jain Advocate

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Our attention has been drawn to M.A. No. 1886/99 filed by applicant praying for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

/GK/

(7) added with Court's order

dated 30.8.2000

46P